

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 5

**CA 1192/2020 CA 15/2021 CA 16/2021 CA 328/2021 CA 382/2021 CA**  
**2/2022 CA 61/2022 CA 130/2022 CA 145/2022 CA 146/2022 CA**  
**151/2022 CA 157/2022 CA 199/2022 CA 223/2022 CA 224/2022 CA**  
**248/2022 in CP 3638/MB/2018**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **04.07.2022**

NAME OF THE PARTIES: - **Union of India**  
**Vs**  
**Infrastructure Leasing & Financial**  
**Services Ltd & Ors**

*Appearance (via video-conference):*

**CA 199 of 2022 and CA 157 of 2022**

For the Applicant : Adv. Ashish S Kamat

For Union of India : Adv. Aditya Sikka

**CA 130 of 2022 and CA 248 of 2022**

For the Applicant : Adv. Fereshte Sethna

**CA 15 of 2021, CA 16 of 2021, CA 382 of 2021 and CA 1192 of 2020**

For the Applicant : Sr. Adv. Counsel Mr. Janak Dwarkadas

**CA 328 of 2022**

For the Applicant : Sr. Adv. Counsel, Mr. Dinyar Madon

Section 242(4),241-242 of Companies Act, 2013

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**ORDER**

**CA 199 of 2022:-** Heard, Counsel for both the sides and **reserved for orders.**

**CA 157 of 2022:-** Heard, Counsel for both the sides and **reserved for orders.**

**CA 130 of 2022 and CA 248 of 2022:-** List this matter on **28.07.2022** for hearing.

**CA 15 of 2021, CA 16 of 2021, CA 382 of 2021 and CA 1192 of 2020:-**

List this matter on **18.07.2022** for hearing.

**CA 328 of 2022:-** List this matter on **18.07.2022** for hearing.

List all other Applications on **28.07.2022**.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Ankit

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)